

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 15.04.2014
COURT NO. 8
ITEM NO. 18

INTERLOCUTORY APPLICATION NO. 1

(Application for condonation of delay in filing the SLP)

IN

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) CC NO. 16651 OF 2014

STATE BANK OF INDIA

...PETITIONER(S)

VERSUS

DR. VIRENDRA PAL KAPOOR & ORS.

..RESPONDENT(S)

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 29.05.2014 passed by the High Court of Judicature at Allahabad Lucknow Bench Lucknow in W.P. No. 8879 (M/B) of 2013.

It is submitted that there is a delay of 12 days in filing the Special Leave Petition filed and counsel has filed an application for condonation of delay to condone the said delay.

It is submitted that Special Leave Petition (cc) 16551/2014 and the instant matter arising out of same judgment have been tagged together.

It is further submitted that counsel for the petitioner has on 18.11.2014 filed additional documents alongwith letter dated 18.11.2014 in view of undertaking given by him letter and the same is being circulated to the Hon'ble Court.

The matter above mentioned is listed before the Hon'ble Court with this report
Dated this the 03rd day of December, 2014.

ASSISTANT REGISTRAR

Copy to:

- 1 Mr. Sanjay Kapur, Advocate
- 2 Mr. A. K. Prasad, Advocate

ASSISTANT REGISTRAR